

STATEMENT

The schemes for which the Madhya Pradesh Government drew loans during 1949-50 to 1951-52.

Name of the scheme	(Rupees in lakhs)		
	1949-50	1950-51	1951-52
(1) Irrigation.	64.46	72.71	23.15
(2) Land Improvement.	59.87	105.41	28.76
(3) Manure & Fertilisers.		1.00	14.04
(4) Seeds.	...	50.00	7.55
(5) Miscellaneous.	0.67	12.80	4.65
TOTAL :	125.00	241.92	73.15

IMPORT OF CAPITAL GOODS

791. Dr. Amin: Will the Minister of Railways be pleased to state how much amount respectively Government propose to spend on the import of capital goods, other goods and on technical aid from foreign countries out of the sum of Rs. 400 crores provided for in the First Five Year Plan?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): It is roughly estimated that a sum of Rs. 90 crores on the import of capital goods and about Rs. 13 lakhs on technical aid from foreign countries, will be spent out of the amount referred to.

SERVICE BOOKS OF ARTISANS AND GANGMEN ON EX-S. I. RAILWAY

792. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the ex-S.I. Railway System, the procedure was to maintain the Service Books of all Artisans and Gangmen in the respective P.W.I's. Offices; and

(b) if so, why this procedure is changed since the merger with ex-M. and S. M. Railway?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) On the ex-S.I. Railway system the Service Books of all the Gangmen were maintained in the respective Permanent Way Inspectors' offices while those of the Artisans in the District Engineers' Offices.

(b) The procedure has not been changed after integration.

COMPLAINT FROM CARRIAGE STAFF, HOWRAH

793. Shri Damodara Menon: (a) Will the Minister of Railways be pleased to state whether it is a fact that on

24th October, 1952 carriage staff at Howrah station entrusted with the duty of oiling and packing axle boxes of 17 UP Delhi Express detected that the quality of the axle oil supplied on that particular day was of inferior variety?

(b) Is it also a fact that the train examiner on duty on that day replaced that defective oil after complaint from the carriage staff and also made some remarks on the incident in his Diary No. 39 dated the 24th October, 1952?

(c) Is it a fact that the train examiner stated in his diary that it was a clear case of sabotage?

(d) Is it a fact that attempts have been subsequently made to tamper with the diary and how far they have been successful?

(e) Has the attention of Government been drawn to the reports of this incident which appeared in the Calcutta edition of the "Hindustan Standard" on the 25th October, 1952 and in the 'Ananda Bazar Patrika' on the 26th October, 1952?

(f) Will the Minister enlighten the House with the full details of the incident and state what action has been taken against the foreman alleged to be responsible for it?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). Yes.

(c) and (d) No.

(e) Yes.

(f) On 24th October, 1952, while the Carriage staff at Howrah were oiling the axle boxes of train No. 17 UP Delhi Express some of them detected that the lubricating oil issued to them was smelling strongly of kerosene oil. The suspected oil was not used.